

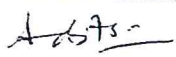

(17)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : CA/45/IB/2017
IN
PETITION NUMBER : CP/551/(IB)/2017
NAME OF THE PETITIONER(S) : ~~CKPL~~ STEELS PVT LTD
NAME OF THE RESPONDENT(S) : ASHOK MAGNETICS LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	B. ARVIND SREVATSA	ADVOCATE FOR APPLICANT	
	R SUBRAMANIAM	Advocate for Respondent	

ORDER

Counsel for both the parties present. The Counsel for the Applicant prayed for time for filing a Rejoinder. At request, the time is enlarged with a direction to file the Rejoinder before the next date of hearing, by supplying the copy to the other side. The matter is posted for arguments. Put up on **27.02.2018** at **10.30 AM.**

- 59 -
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)